

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

(Regarding Designation of Senior Advocate)

The Court has been pleased to request all the concerned Advocates who have applied for Designation of Senior Advocate to furnish a certificate that they have actually practiced in the High Court of Jharkhand or any Court subordinate to the High Court for a period not less than 10 (Ten) years on the date of application. The same may be submitted in the office of the Chief Justice Secretariat till 23rd January, 2025 by 5.00 P.M.

Dated: 08.01.2025

Memo No.- 958 /C.J Secretariat

BY ORDER OF THE COURT

Sd/-

Manoj Prasad

(Registrar General)